

2020
HIGH COURT, APPELLATE SIDE
CALCUTTA
NOTIFICATION

No. 4293-RG

Dated - November 27, 2020

In furtherance of this Court's Notification No. 1680-RG, dated June 17, 2020 read with Notification No. 3823-RG, dated October 07, 2020, with regard to direct recruitment to the cadre of District Judge (Entry Level) from eligible members of West Bengal Judicial Service, it is hereby notified for general information that following officers in the WBSJ are found eligible to sit for Limited Competitive Examination, 2020, in the process of promotion to the Cadre of District Judge (Entry Level), provisionally, subject to the decision of the application filed by the Hon'ble High Court pursuant to the resolution of the Full Court Meeting dated 11.04.2019 and the result of the cases pending before the Hon'ble Supreme Court of India in "*Malik Mazhar Sultan*" Case (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case [WP (C) no. 1022 of 1989], now pending before the Hon'ble Supreme Court of India.

Sl. No.	Name of the Officers	Present place of posting
1.	Uttam Bhattacharya	CJM, Darjeeling
2.	Mandakranta Saha	ADJ, FTC-2, Sadar, Malda
3.	Bikash Lama	CJ(SD), Ranaghat, Nadia
4.	Ansuman Chattopadhyaya	CJ(SD), 1st Court, Nadia
5.	Arindam Chattopadhyay	Secretary, DLSA, Coochobehar
6.	Anindita Ganguli	CJM, Krishnanagar, Nadia
7.	Arijit Mukhopadhyay	CJM, Bankura
8.	Abhijit Ghosh	CJM, Malda
9.	Sandip Chakraborti	CJM, Asansol, Paschim Bardhaman
10.	Shib Shankar Ghosh	CJ(SD), 1st Court, Rampurhat, Birbhum
11.	Karim-ur-Reza	Secretary, DLSA, Uttar Dinajpur
12.	Rajesh Guha Ray	ADJ, FTC-3, Sadar, Paschim Medinipur
13.	Sisir Kumar Meyur	CJ(SD), 2nd Court, Paschim Medinipur
14.	Basant Sharma	ACJM, Mekhliganj, Coochbehar
15.	Anindya Banerjee	CJ(SD), Tehatta, Nadia
16.	Sandip Karmakar	ADJ, FTC, Coochbehar
17.	Atrayee Manna Chowdhury	CJ(SD), Sadar, Jalpaiguri
18.	Abhiram Barman	ADJ, FTC, Chandernagore, Hooghly
19.	Prajna Gargi (Bhattacharya) Hussain	CJ(SD), Bolpur, Birbhum
20.	Teerthankar Bhattacharyya	CJ(SD), Kalyani, Nadia
21.	Mayukh Mukherjee	ACJM, Khatra, Bankura
22.	Sanjukta Sengupta	CJ(SD), 1st Addl. Court, Purba Bardhaman
23.	Sujit Kumar Bandyopadhyay	Registrar, DJ's Court, Purba Bardhaman
24.	Subhajit Basu	CJM, Sadar, Howrah
25.	Subrata Chatterjee	CJ(SD), Durgapur, Paschim Bardhaman
26.	Ratan Kumar Gupta	CJM, Purba Bardhaman
27.	Sanjay Chowdhury	Registrar, Family Court, Calcutta
28.	Soumen Gupta	ACJM, Kharagpur, Paschim Medinipur
29.	Sanjoy Kumar Sharma	ADJ, FTC-1, Lalbag, Murshidabad
30.	Shrutirupa Ghosh (Majee)	CJ(SD), Sadar, Malda
31.	Hidiatullah Bhutia	CJ(SD), 1st Court, Alipore, South 24-Parganas
32.	Soumen Sarkar	Deputy Registrar, WBAT, Kolkata
33.	Sanghamitra Podder	Judge, Bench-3, PSC Court, Calcutta
34.	Amitava Mukherjee	ACJM, Uluberia, Howrah
35.	Pradip Kumar Adhikary	Sr. Municipal Migistrate, Calcutta
36.	Arnab Dutta	Secretary, DLSA, Howrah
37.	Anirban Ray	Secretary, DLSA, Hooghly
38.	Moon Chakraborty	CJ(SD), 1st Court, Berhampore, Murshidabad
39.	Kaustav Mookerjee	ACJM, Arambagh, Hooghly
40.	Sangita Mukherjee	ACJM-cum-CJ(SD), Raghunathpur, Purulia

Sl. No.	Name of the Officers	Present place of posting
41.	Dipanjan Sen	CMM, Calcutta
42.	Soumendra Nath Roy	CJ(SD), 2nd Court, Barasat, North 24-Parganas
43.	Bipasha Mondal (DAS)	CJM, Raiganj, Uttar Dinajpur
44.	Kazi Abul Hasem	ADJ, FTC-1, Jangipur, Murshidabad
45.	Joyprakash Roy	Judge, Small Causes Court, Seladah
46.	Mukulika Sinha	CJ(SD), 2nd Court, Malda
47.	Manoj Kumar Prasad	ADJ, First Track 1st Court, Asansol, Dist. Paschim Bardhaman
48.	Annada Sankar Mukhopadhyay	CJM, Murshidabad

**DATE, TIME AND VENUE OF PRELIMINARY EXAMINATION
(OMR BASED)**

DATE	TIME	VENUE
December 21, 2020 (Monday)	01:00 PM	Examination Hall of Public Service Commission at 161A, S.P. Mukherjee Road, Kolkata-700026

Necessary communications to the above eligible officers would be made soon.

The Authority will implement all social distancing (precautionary) measures as per Government guidelines/directives in current scenario of COVID-19 to ensure health & safety of the candidates on the date of examination. Candidates are required to adhere to the COVID-19 safety guidelines & instructions and COVID-19 directives/advisories of Government (Central & State) applicable on the dates of examination including new process for social distancing and hygiene to ensure safety & health of their own and fellow candidates.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in, regularly.

Date : November 27, 2020

Sd/-

**Registrar General –cum- Secretary,
Selection Board
High Court, Appellate Side, Calcutta.**